

CEA/26/06
OA 172/02

REGISTRAR

18.04.07
List O.A. / R.A.
before Bench for
Adm. / F.H. On

26.04.07

REGISTRAR

26.4.07

Hon Mr. P.K. Chatterji, AM
Hon Mr. S.K. Dhal, JM

Sri L.M. Singh learned counsel for the applicant says that the order of the Tribunal has been complied with and, therefore, this Contempt petition may be dismissed as withdrawn. The CEA is accordingly dismissed as withdrawn. Notice issued to the respondent is discharged.

JM

AM